

Exhibit-6

**Name of the corporate debtor: Venus Garments (India) Limited; Date of commencement of liquidation: 22.07.2025; List of stakeholders as on: 20.09.2025
List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% of voting share in SCC					
1	Vardhman Yarns and Threads Limited	19.08.2025	35,89,493.00	35,89,493.00	Unsecured	NIL	NIL	NIL	0.091	NIL	NIL	NIL	NIL	NIL
2	Vardhman Textiles Limited	-	1,45,168.00	1,45,168.00	Unsecured	NIL	NIL	NIL	0.004	NIL	NIL	NIL	NIL	No claim has been received till date. Accordingly, claim submitted during CIRP has been considered during liquidation.
3	SBICAP Trustee Company Limited	-	1,60,938.00	1,60,904.00	Unsecured	NIL	NIL	NIL	0.004	NIL	NIL	34	NIL	No claim has been received till date. Accordingly, claim submitted during CIRP has been considered during liquidation.
4	ZIP India	-	34,86,151.55	34,86,151.55	Unsecured	NIL	NIL	NIL	0.088	NIL	NIL	NIL	NIL	No claim has been received till date. Accordingly, claim submitted during CIRP has been considered during liquidation.
TOTAL			73,81,750.55	73,81,716.55					0.187			34		